NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/304/ (IB)/2017

NAME OF THE PETITIONER(S)

: SYNERGY PUNCHING PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

count for petitiones solution 21/6/2017

ORDER

Counsel for petitioner present and filed an affidavit and bank statement as required under provisions of Sec.9(3(b) & (c) of IB Code, 2016 and sought time for filing a letter from the Bank. Counsel for respondent present and prayed time for reply and for submitting arguments. Counsel for petitioner is directed to furnish copy of the typed set and other documents to the respondent. Time enlarged at request. Put up on 07.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)